Log 9 Materials Scientific Private Limited Information Memorandum

IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Regulation 36 (2)(d) - a list of creditors containing the names of creditors, the amounts claimed by them, the amount of their claims admitted and the security interest, if any, in respect of such claims.

1. List of claims submitted by Financial Creditors

(Amount in Rs.)

1. List of Claims Submitted by Financial Cleurois (Amor					
		Amount of claim	Amount of claim	Amount of	
		admitted after	rejected after	Claim under	
	Claim Submitted as	verification of	verification of	verification not	
Name of the Creditor	per Form 'C'	documents	documents	yet admitted	Remarks
Bank of Maharashtra	60,72,91,669.02	60,72,91,669.02			
Oxyzo Financial Services	1,10,02,404.00	1,10,02,404.00			
Small Industries Development Bank of India					
(SIDBI)	12,00,00,098.80	12,00,00,098.80			
Unity Small Finance Bank	66,98,467.00	66,98,467.00			
Mr Mukund V. Rao	1,04,05,491.00	-	1,04,05,491.00		
Trifecta Capital VDF Management LLP	19,32,25,011.00	19,32,25,011.00			
Export-Import Bank of India (EXIM)	28,19,16,243.29	28,19,16,243.29			
Junoon Capital Services Pvt Ltd	3,43,38,393.00	3,43,38,393.00			
HDFC Bank	16,13,84,002.08	16,13,84,002.08			
Incred Financial Services Ltd	5,50,16,643.00	5,50,16,643.00			
Capup Financial Services Pvt Ltd	3,71,81,173.00	3,71,81,173.00			
Total Claims Secured Financial Creditors	1,51,84,59,595.19	1,50,80,54,104.19	1,04,05,491.00	-	